[28 APRIL 1986] on the Table 138

drug companies under their trade name to deceive the people;

- (b) whether it is also a fact that no price approval is being taken for such medicines and exorbitant prices are being charged from the poor consumers; and
- (c) if so, the names of multinational drug companies alongwith the names of the small scale sector units, names of products and price fixed and price actually being charged for each prdouct?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS R. K. JAICHANDRA SINGH): to (c) No instance of FERA companies marketing the production small scale drug companies under their trade name has come to the notice of the Government.

## बरियारपुर टेलं फोनज

566. श्री जगदम्बी प्रसाद यादव : क्या सचार मंत्री यह बत ने की ग्रुप, करेंगे किः:

- (क) क्या यह सच है कि छठो पंच-वर्षीय योजना में 10787 सार्वजनिक टेलीफोन कनेक्शन दिये गये थे, इनमें से 1038 कनेक्शन बिहार को दिए गए और 19 केन्द्र मुगेर जिले के निए प्रदान किये गये. जिनकी क्षमता 1194 वानेवशन थी; ∷⊸ः
- (ख) यदि हां, तो गा यह भी सच है कि बरियारपुर के लिए दी गई लाइन खराब पड़ी रही भ्रीर बर-बार शिकायत करने के बावजूद भी कुछ नहीं किया गया यदि हां, तो ग्रामीण के गें में लाइनों के कार्य न करने के क्या कारण हैं ; भीर
- (ग) क्या बह भी ाच है कि जब तक बरियारपुर-जमालपुर गएन० टी० डी० सुविधा प्रदान नहीं की गता नब तक यह टेलीफोन लाइन उपयंशा सिद्ध नहीं हो सकतो ?

संचार महालय के राज्य मन्त्री श्रीर गृह मन्त्रालय में राज्य मन्त्री (भी राम निवास सिर्धा) : (क) जी, हां

- (ख) जा, नहीं । बरियारपुर एक्स-चेंज के दूर जक्शनों की कार्य प्रणाली सन्तोषजनक है ।
- (ग) उपर्युक्त (ख) के उत्तर को देखते हुंय प्रश्न ही नही उठता

## **PAPERS** LAID ON THE TABLE 12 Noon

- ...I. Report and Audit Accounts (1984 85) of the Power Engineers Trainir Society, New Delhi and related paper
- II. The Indian Electricity (Amendment) Rules, 1986.

MINISTER  $\mathbf{OF}$ ENERGY (SHRI VASANT SATHE): Sir. I beg to lay on the Table-

- I. A copy each (in English and Hindi) of the following papers:—
  - (i) Annual Report and Audited Accounts of the Power Engineers Training Society, New Delhi, for the year 1984-85.
  - (ii) Review by Government on the working of the Society.
  - (iii) Statement giving reasons for the delay in laying the paper: mentioned at (i) above. [Placed in Library. See No. LT-2573/86 for (i) to (iii)].

II. A copy (in English and Hindi) of the Ministry of Energy (Department of Power), Notification G.S.R. No. 117, dated the February, 1986, publishing 8th Indian Electricity (Amendment) Rules, 1986, under sub-section (3) of section 38 of the Indian Electricity Act, 1910. [Placed in Library. See No. LT-2572/86].